

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) No104 of 2019

IN THE MATTER OF:

Bharat Raut & Ors

Appellant

Vs

Madhu Silica Pvt Ltd & Ors

Respondent

Appellant: Mr. Rahul Chitnis and Mr. Aadity Pande, Advocates.

Respondent: Ms. Parika Thakral, Advocate.

ORDER

20.8.2019- Learned counsel for the appellant has not chosen to file rejoinder. The appeal be processed for final hearing. Post the appeal for hearing on **18th September, 2019.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

Bm/nn